

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

126. I.A. 236/2024

I.A. 124/2024

In

C.P.(IB)-566(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Sunflag Iron and Steel Co Ltd

VS

Adico Forge Private Limited

**Appearance**

For Applicant : PCA Mr. Kiran Shah a/w. Adv. Vinaya Saigaonkar

For Respondent : Adv. Kunal Kanungo i/b. Adv. Dipti Mundra

For COC : Adv. Arpit Singhvi

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 124/2024**

Ld. counsel for R-2 submits that the reply has been filed. Upon checking DMS we find that the reply filed on 19.01.2024 has been marked as defective on 27.02.2024. R-2 is directed to remove the defect and ensure the same is reflected on the DMS. List on **25.04.2024**, high on board. List IA 236/2024 is also on **25.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)